

(25)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/88/2016
NAME OF THE PETITIONER(S) : Shankar Sundaram
NAME OF THE RESPONDENT(S) : M/s Amalgamations Private Limited & 47 Others
UNDER SECTION : 397/398, 402, 403, 235(2) & 214

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

K. RAVI
R. MURUGAN
AYSHWARYA R

For M/s. Rugan & Anja
Counsel for Petitioner

Krishna Brinivasan
Geetha A
Swathaksh. A

For M/s. S. Ramasubramanian
& Associates,
Counsel for Respondents 1-3, 7-13,
15-27, 29-36, 39-43 & 46

Archana Tyce for
Thiriyambale Karman

R₄ - R₆

ORDER

Counsel for both the parties present. Counsel for the Petitioner submitted the arguments in part. The matter is adjourned for continuation of arguments. Put up on **24.01.2018 at 10.30 AM.**

-sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)